

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 3<sup>rd</sup> September, 2024**

S.O 446 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following Nodal Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of Jammu/Udhampur District in connection with Elections to J&K Legislative Assembly-2024.

| S. No. | Name of Zone /Office | Name of the Nodal officer  | Contact No. |
|--------|----------------------|----------------------------|-------------|
| 1.     | Head Office          | Shivani Deonia (JKAS)      | 9797360471  |
| 2.     | Head Office          | Kunal Sharma (Tehsildar)   | 9419795740  |
| 3.     | Zone Udhampur        | Raj Kumar (Naib Tehsildar) | 9596557086  |

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW- Powr/27/2022-10

Dated :- 03 -09- 2024

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. Relief & Rehabilitation Commissioner (M), Jammu. This is with reference to letter No RRCM/AROM/JK/2024-25/186-190 Dated:- 28-08-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Senior Law Officer  
Department of Law, Justice and P.A



03.9.2024

